

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

38.

IA 1718(MB)2023 IN
C.P. (IB)/1057(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES: Sterling Enamelled Wires Private Limited
Vs
Nik -San Engineering Company Limited

SECTION: 9, 43, 44 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. None present. List this matter for hearing on **08.12.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)